

**OFFICE OF THE DISTRICT & SESSIONS JUDGE(SW) DWARKA COURTS: NEW DELHI**

**ORDER**

In supersession of earlier Order no. 11941-11990/DJ/DWK/2017 dated 18/05/2017 Of this office, Sh Mukesh Kumar, ASJ (Electricity Court), South-West District, is hereby designated as Link First Appellate Authority under RTI Act, for Dwarka District Courts with immediate effect and he will look after the work of Link First Appellate Authority in case the First Appellate Authority, Sh. Vikas Dhull, happens to be on leave or not available for any reason whatsoever.

  
**(CHANDRA GUPTA)**

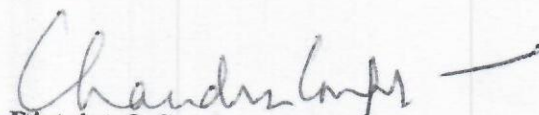
Ld. Off. District & Sessions Judge(SW)  
Dwarka Courts, New Delhi

No.....1621-1671...../DJ/DWK/2019

dt.....23-01-2019.....

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, South-East, West, North-West, Shahadara, North-East, New Delhi, North and South District, Delhi.
4. The Judicial Officers Concerned, South-West District, Dwarka.
5. The Secretary(AR), Administrative Reforms Department, 7<sup>th</sup> Level, C-Wing, Delhi, Secretariat, GNCT of Delhi.
6. All the AO(J)/Branch Incharges, Dwarka Courts, Delhi.
7. The District & Sessions Judges' Secretariat, Dwarka Courts, Delhi.
8. Web Site Committee(Hindi & English), Tis Hazari Courts, Delhi
9. The Care Taking Branch, Dwarka Courts, Delhi.

  
Ld. Off. District & Sessions Judge(SW)  
Dwarka Courts, New Delhi